

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**

B. A. No. 3308 of 2020

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Lalji Yadav	...	...	Petitioner
Versus			
The State of Jharkhand	...	...	Opp. Party

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**CORAM : HON'BLE MR. JUSTICE RONGON MUKHOPADHYAY**

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For the Petitioner	: Mr. Sabyasanchi, Advocate
For the Opp. Party	: Ms. Anuradha Sahay, A.P.P.

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03/29.06.2020 It appears that in B.A. No. 3103 of 2020 the case diary has already been called for.

Let this case be listed along with B.A. No. 3103 of 2020 after receipt of the case diary.

*(Rongon Mukhopadhyay, J.)*

Umesh/-